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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 24th Feb., 2020

No.HC.XV.13/2019/61/RV. In continuation of this Registry's Notification No. HC.XV.13/2019/126/RV., dated 04.09.2019, the High Court has been pleased to extend the suspension period in respect of Shri Jayanta Kumar Saikia, Judicial Magistrate 1st Class (under suspension), Lakhimpur, North Lakhimpur, for another period of three months w.e.f. 04.12.2019 or till the conclusion of the departmental enquiry proceeding, whichever is earlier. During the period of suspension, his Head Quarter will be North Lakhimpur.

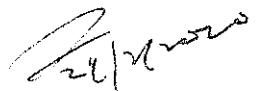
By Order

Sd/- Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.13/2019/61-A /RV., Dated 24.02.2020

Copy to :-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No.HC.XV.13/2019/127-38/RV., dated 04.09.2019.
3. The District and Sessions Judge, Lakhimpur, North Lakhimpur, Pin.787001 for information with reference to High Court Memo. No.HC.XV.13/2019/127-38/RV., dated 04.09.2019.
4. The Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, Pin.787001 for information.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Jayanta Kumar Saikia, Judicial Magistrate 1st Class (under suspension), Lakhimpur, North Lakhimpur, Pin.787001 for information with reference to High Court Memo. No.HC.XV.13/2019/127-38/RV., dated 04.09.2019.
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Lakhimpur, North Lakhimpur, Pin.787001, for information and necessary action with reference to High Court Memo. No.HC.XV.13/2019/127-38/RV., dated 04.09.2019.
9. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr./Mrs. Justice.....
Gauhati High Court, Guwahati.
11. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)

24/2/2020